## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P. No. 623/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.01.2018

NAME OF THE PARTIES: Cavalcade Properties Pvt.Ltd.&Ors.

SECTION OF THE COMPANIES ACT: 441 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

AKSHAR BIYANI

ADVOCATE

## ORDER

## CP No. 623/441/NCLT/MB/MAH/2017

At request of the Petitioner's Counsel, list this matter on 22.02.2018.

Sd/

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)